

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

TCSP 01/230-232/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 4.4.2018

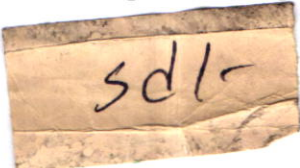
NAME OF THE PARTIES: Rasiklal S. Mardia (Amar Dye Chem Ltd)

SECTION OF THE COMPANIES ACT: 230-232

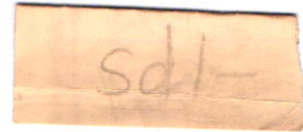
ORDER

24. TCSP 01/230-232/2017

At request of the parties, list this matter on 5.4.2018



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)